

HCFC 10/2022

High Court Of Karnataka
Bengaluru
Dated: 04-07-2022

NOTIFICATION

It is hereby notified that the timings of Filing Counter, Cash Counter and Counters of Copying Branch III and IV, for the Principal Bench at Bengaluru, Benches at Dharwad and Kalaburagi on all working days from Monday to Friday are modified as follows with immediate effect

(1) Filing Counter

10.00 a.m to 1.30 p.m

02.00 p.m to 4.30 p.m

(Lunch Break 1.30 p.m to 2.00 p.m)

(2) Copying Branch III and IV Counters

(Receiving of certified copy applications and delivery of Certified Copies)

10.00 a.m to 1.30 p.m

02.00 p.m to 4.30 p.m

(Lunch Break 1.30 p.m to 2.00 p.m)

(3) Cash counter

(Payment of Process Fee, Court Fee and Copying Fee)

10.00 a.m to 1.30 p.m

02.00 p.m to 4.00 p.m

(Lunch Break 1.30 p.m to 2.00 p.m)

The timings of the above counters will be from 10.00.a.m to 12.30 p.m, as existed, on all working Saturdays.

Further the two urgent Filing Counters which were opened for receiving IA's Memos and Documents stands closed

BY ORDER OF HON'BLE ACTING CHIEF JUSTICE

**Sd/-
(REGISTRAR (JUDICIAL))**

To:

1. The Additional Registrar General, High Court of Karnataka, Benches at Dharwad and Kalaburagi
2. The Central Project Co-ordinator with a request to web host the Circular
3. P.S. to Hon'ble the Chief Justice.
4. All the Private Secretaries to Hon'ble Judges
5. All the PAs to Registrars with instructions to bring to the notice of the concerned Registrars about the Circular.
6. The Chairman, Karnataka State Bar Council, Old KGID Building, Bengaluru
7. The President, Advocates' Association, Bengaluru
8. The President, Advocates' Association, High Court of Karnataka Dharwad / Kalaburagi Bench
9. Office of the Advocate General in Karnataka Bengaluru
10. Office of the Advocate General, High Court of Karnataka Dharwad / Kalaburagi Bench
11. The president, Women Federation of Lawyers, Bengaluru
12. PA to Registrar (Judicial), with a request to circulate the same to all the Court Officers and Asst Court officers of this office
13. Group 'A' Officers working in Judicial side